

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:990
ANSWERED ON:09.03.2005
CLAIMING TREATMENT EXPENSES
Paraste Shri Dalpat Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the government is aware of the Delhi High Court Direction that a Government Officer is entitled to claim the expenses of treatment from the Government as well as private hospitals or the hospitals which are in panel allowing retired and serving employees of Government as reported in Hindi daily the Nav Bharat dated January 24, 2005 ;
- (b) if so, whether the Central Government Employees are also allowed to claim the expenses of their treatment in any above mentioned hospitals ;
- (c) if not, the reasons therefor ;
- (d) whether Senior Citizens are also entitled to visit the above hospitals without any prior permission ; and
- (e) if so, the details of the procedures in their regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) to (e): Information is being collected and would be laid on the Table of the Sabha.